CIRCULAR

All the employees of this Court are hereby informed that they are required register themselves for the new <u>Biometric Attendance System</u>. They are required to submit a registration form named "BIOMETRIC EMPLOYEE ENROLLMENT FORM (ANNEXURE F)" is available on High Court website under "download" section and will also be circulated in all branches through the Superintendent. All the employees are also required to get their finger prints scanned. The finger print scanning and form submission counter has been setup in Room No. B-25. All the employees are required to visit the above mentioned room for their registration on the date as mentioned in the "enrollment schedule (ANNEXURE E)", along with duly filled "registration form".

You are also advised to go through the "Enrollment Instructions" to avoid any kind of confusion or chaos.

ANNEXURE F BIOMETRIC EMPLOYEE ENROLLMENT FORM

PUNJAB AND HARYANA HIGH COURT, CHANDIGARH

(PLEASE FILL IN CAPITAL LETTERS)

EMP. NAME	
NAME (FATHER/HUSBAND)	
NAME (MOTHER)	
DATE OF BIRTH / / / BLOOD GROUP	ptional)
SEX (M/F)	,
ADDRESS	
MOBILE MOBILE	
E-MAIL (Optional)	\perp
EDUCATIONAL	
QUALIFICATION	
ADDITIONAL SKILLS	
(Optional)	
OFFICIAL DETAILS	
EMPLOYEE CODE	
DATE OF JOINING / / /	
DESIGNATION DESIGNATION	
BRANCH	
SIGNATU	RE

Enrollment Instructions

- 1. Please visit the registration counter on the date as mentioned in the schedule according to your branch.
- 2. It is advised that employees of the scheduled branch visit the counter in batches of 4-6 to avoid disruption of work and rush at counter. The branch incharges are requested to take note of this and co-ordinate accordingly.
- 3. If an employee a absent on the scheduled date or is unable register him/her self, he/she should visit the counter next day between 4-5 PM positively.
- 4. If there is problem in scanning finger prints of employee, he/she might be asked to visit again between 4-5 PM.
- 5. The registration/enrollment form should be duly filled and signed before you visit the counter.
- 6. For any queries please visit only between 4-5 PM or call on extension no **360**.

ANNEXURE E
Enrollment Schdule for Biometric Attendance System

Sno.	Branches	Total	Timing	Location	Date	Day Count
1	Criminal SB-DB	133	10 AM -3 PM	RCB	02-Dec-13	<i>(</i> 3
2	Computer Branch	20	3 PM-4 PM	MB	02-Dec-13	\tag{5}
3	Writ	107	10 AM -2 PM	RCB	03-Dec-13	
4	Accounts	20	2 PM-3 PM	MB	03-Dec-13	201
5	Bills	20	3 PM-4 PM	MB	03-Dec-13	
6	Civil Revision	83	10 AM -1 PM	MLPB	04-Dec-13	756
7	Protocol (g &m)	73	1:30 PM-4 PM	MB	04-Dec-13	~>>
8	Establishment 1	41	10 AM-12 PM	MB	05-Dec-13	749
9	Copy Branch	40	12 PM-2 PM	RCB	05-Dec-13	
10	Pool (Peon,Daftri)	35	2 PM- 3 PM	MB	05-Dec-13	
11	CRC & Computer Cell	33	3 PM-4 PM	RCB	05-Dec-13	
12	Civil II (RSA)	49	10 AM-12 PM	RCB	06-Dec-13	
13	Co-ordination/Dispatch	46	12 AM-2 PM	FRTO	06-Dec-13	240
14	Gazette 2	45	2 PM- 3 PM	EXTW	06-Dec-13	Í
15	DRR	73	10 AM- 2 PM	RCB	07-Dec-13	236
16	RKJ	63	2 PM-4 PM	RCB	07-Dec-13	\$
17	Confidential	32	10 AM-11 AM	MB	09-Dec-13	
18	Library	32	11 AM- 12 PM	EXTW	09-Dec-13	
19	Civil I (RFA)	31	12 AM-1 PM	EXTW	09-Dec-13	246
20	Court Officers (MTC)	27	1:30 PM-2:30 PM	MTCB	09-Dec-13	, y
21	General	24	2:30 PM-3:30 PM	MB	09-Dec-13	
22	Accounts	20	10 AM-11 AM	MB	10-Dec-13	
23	Bills	20	11 AM- 12 PM	MB	10-Dec-13	
24	Recruitment (HC)	20	12 PM- 1 PM	MB	10-Dec-13	,a ²
25	Weeding/Destruction	20	1:30 PM - 2 PM	FRTO	10-Dec-13	
26	Gazette 1	17	2 PM- 2:30 PM	MB	10-Dec-13	
27	Digitilization	16	2:30 PM - 3 PM	FRTO	10-Dec-13	
28	Rules Branch	14	3 PM - 3:30 PM	MB	10-Dec-13	
29	Supreme Court Cell	14	3:30 PM- 4 PM	FRTO	10-Dec-13	
30	Lok Adalat	13	10 AM - 10:30 AM	EXTW	11-Dec-13	
31	Exclusive Cell	12	10:30 AM- 11 AM	MB	11-Dec-13	
32	Stationary	12	11 AM- 11:30 AM	FRTO	11-Dec-13	
33	Court Officers (P)	12	11:30 AM- 12 PM	MTCB	11-Dec-13	
34	Vigilance Branch	11	12 PM - 12:30 PM	MB	11-Dec-13	
35	Litigiation Cell	11	12:30 PM - 1 PM	EXTW	11-Dec-13	
36	Service Book	10	1:30 PM - 2 PM	MB	11-Dec-13	746
37	Inspection Branch	10	2 PM-2:30 PM	FRTO	11-Dec-13	\range \r
38	Re-Construction	10	2:30 PM-3 PM	MLPB	11-Dec-13	
39	Cash	9	3 PM -4 PM	MB	11-Dec-13	
40	Liquidation Branch	9	3 PM -4 PM	FRTO	11-Dec-13	
41	Monitoring Cell	9	3 PM -4 PM	FRTO	11-Dec-13	
42	Grouping Cell	9	3 PM -4 PM	EXTW	11-Dec-13	
43	Mediation	9	3 PM -4 PM	EXTW	11-Dec-13	
44	Rules Cell	8	10 AM - 11 AM	MB	12-Dec-13	
45	CRA	8	10 AM - 11 AM	MB	12-Dec-13	
46	RTI	8	10 AM - 11 AM	RCB	12-Dec-13	

47	ASD	8	10 AM - 11 AM	RCB	12-Dec-13	
48	Vigilance Cell	7	11 AM- 12 PM	MB	12-Dec-13	
49	Enquiry Cell	7	11 AM- 12 PM	MB	12-Dec-13	
50	Criminal RA	7	11 AM- 12 PM	MLPB	12-Dec-13	
51	Recruitment (hcs/pcs)	6	11 AM- 12 PM	MB	12-Dec-13	
52	Reader Enquiry	5	12 PM-1 PM	EXTW	12-Dec-13	
53	RKG	5	12 PM-1 PM	RCB	12-Dec-13	
54	ILR	4	12 PM-1 PM		12-Dec-13	
55	Court Officer (Store)	4	12 PM-1 PM		12-Dec-13	
56	Monitoring Commitee	4	12 PM-1 PM		12-Dec-13	25
57	EAPBX	3	12 PM-1 PM	MB	12-Dec-13	ŕ
58	Indian Law Institute	3	12 PM-1 PM	EXTW	12-Dec-13	
59	Election	3	12 PM-1 PM	EXTW	12-Dec-13	
60	Museum	3	1:30 PM- 2:30 PM	RCB	12-Dec-13	
61	Statistical Cell	3	1:30 PM- 2:30 PM		12-Dec-13	
62	Guest House	3	1:30 PM- 2:30 PM		12-Dec-13	
63	Clerk with JR	3	1:30 PM- 2:30 PM		12-Dec-13	
64	Stay Proceeding	2	1:30 PM- 2:30 PM	MLPB	12-Dec-13	
65	HPS Section	2	1:30 PM- 2:30 PM		12-Dec-13	
66	Pre Lok Adalat	2	1:30 PM- 2:30 PM		12-Dec-13	
67	NCC	4	1:30 PM- 2:30 PM	EXTW	12-Dec-13	
68	Pool (Usher)	13	2:30 PM-3:30 PM	MB	12-Dec-13	

ſ	For Missed out Employees etc. (Please call at ext no. 360 before visiting)	13-Dec-13	
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RCB	Record Building
MB	Main Building
MLPB	Multi-Level Parking Building
FRTO	Front Office Building
EXTW	Extension Wing